

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 3691
ANSWERED ON 18/12/2024

PM-KUSUM IN ANDHRA PRADESH

3691. SHRI KESINENI SIVANATH
SHRI DAGGUMALLA PRASADA RAO

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has achieved the target set under the component installation of standalone solar powered agricultural pumps under the Pradhan Mantri-Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) scheme;
- (b) if so, the details thereof along with the timeline required for completing the same;
- (c) the details of the total number of standalone solar pumps installed under the said scheme till date in the State of Andhra Pradesh, district-wise;
- (d) whether the Government has any data regarding the total number of PM-KUSUM projects sanctioned under the Agricultural Infrastructure Fund (AIF) and if so, the details thereof including the funds sanctioned and released thereunder; and
- (e) whether the Government has received any proposals to include the Component-A of PMKUSUM under agriculture infrastructure fund and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

- (a) & (b) PM-KUSUM is a demand driven scheme. The capacities are allocated based on demand received from the States/UTs. The State/UT wise sanction and achievement of installation of standalone solar pumps under PM KUSUM is placed at **Annexure-I**. After sanction, a period of 24 months is provided to state implementing agencies (SIAs) for completion, and need based extension is considered on a case to case basis.
- (c) PM-KUSUM is a demand driven scheme and there is no demand received from the State of Andhra Pradesh for standalone solar pumps under Component B of the scheme.
- (d) As per the information provided by the Ministry of Agriculture & Farmers, the details of funds sanctioned under agricultural infrastructure fund (AIF) are placed at **Annexure-II**.
- (e) Based on the proposal send by the Ministry for the inclusion of Component A of PM KUSUM under AIF, the Cabinet has granted the approval and the same has been notified by Ministry of Agriculture & Farmers on 10.09.2024.

**Annexure-I referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No.
3691 for 18.12.2024**

**State/UT-wise sanction & achievements of installation of standalone solar pumps under
PM-KUSUM Scheme (as on 30.11.2024)**

S. No.	State Name	Component-B (Nos)	
		Sanctioned	Installed
1	Andhra Pradesh	0	0
2	Arunachal Pradesh	700	394
3	Assam	4000	0
4	Chattisgarh	10000	0
5	Bihar	0	0
6	Gujarat	12382	7705
7	Goa	900	80
8	Haryana	197655	137594
9	Himachal Pradesh	1270	685
10	Jammu & Kashmir	5000	1937
11	Jharkhand	42985	23999
12	Karnataka	41360	1674
13	Kerala	8	8
14	Ladakh	1400	0
15	Madhya Pradesh	59400	7325
16	Maharashtra	505000	222933
17	Manipur	150	78
18	Meghalaya	3035	96
19	Mizoram	1700	40
20	Nagaland	265	65
21	Odisha	16441	5478
22	Puducherry	0	0
23	Punjab	33000	12952
24	Rajasthan	162914	89245
25	Tamil Nadu	5200	3909
26	Telangana	0	0
27	Tripura	10895	3537
28	Uttar Pradesh	110948	54117
29	Uttarakhand	5685	473
30	West Bengal	0	0
31	Andaman and Nicobar	34	0
	Total	1232327	574324

**Annexure-II referred to in reply to part (d) of Lok Sabha Unstarred Question No. 3691
for 18.12.2024**

List of sanctioned projects under PM-KUSUM with AIF Convergence (as on 06.11 2024)

States	No. of applications	Loans Sanctioned Amt. (in Rs Crore)
Haryana	2	0.06
Karnataka	1	2.68
Odisha	12	3.45
Punjab	1816	41.82
Rajasthan	9	0.21
Tamil Nadu	1	4.20
Uttar Pradesh	1	0.03
West Bengal	99	2.37
Total	1941	54.82